

of Officers of the Delhi Administration, Government of Himachal Pradesh and Andaman and Nicobar Administration are eligible to be considered for appointment: to the Delhi, Himachal Pradesh and Andaman and Nicobar Islands Civil Service in the promotion quota :—

*Delhi Administration—*

Officers borne on Grade I of the Subordinate Executive Service or Grade I of the Subordinate Ministerial Service of the Delhi Administration and Assistant Registrar, Cooperative Societies.

*Government of Himachal Pradesh—*

1. Tehsildar.
2. Block Development Officer.
3. District Panchayat Officer.
4. Assistant District Industries Officer.
5. Superintendent.
6. Assistant Director of Welfare.
7. Assistant Development Commissioner.

*Andaman and Nicobar Administration—*

1. Tehsildar.
2. Assistant Secretary (Public, Finance, Development and Establishment).
3. Treasury Officer and Magistrate.
4. Block Development Officer.
5. Superintendent.

**COMMON TERMINOLOGY FOR INDIAN LANGUAGES**

490. SHRI A. D. MANI : Will the Minister of EDUCATION be pleased to state :

(a) whether a conference of experts was held at Delhi in September last to evolve a common terminology for Indian languages; and

(b) if so, what were the results achieved at the conference?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) Yes, Sir. A conference of States Officers Incharge of Development of Indian Languages was held in New Delhi on 9th September, 1968.

(b) A consensus of opinion was reached on the following points :

(i) there was an urgent need to finalise scientific and technical terminology in all the Indian languages expeditiously, otherwise programme of book production would suffer;

(ii) in the interest of mobility on the part of the teachers and students and that of higher research throughout the country, it is necessary that as far as possible the terminology to be adopted in the Indian languages, particularly for sciences and technology should be uniform; and

(iii) the terminology evolved by the Commission for Scientific and Technical Terminology would serve as a basis for adoption/adaptation for the purpose.

**I.C.S. OFFICERS WORKING WITH CENTRAL GOVERNMENT**

491. SHRI KRISHAN KANT :

SHRI R. P. SINHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of I.C.S. Officers working at present with the Central Government;

(b) the States to which they belong and the number of years for which they have been posted with the Central Government;

(c) the posts against which they are working and the periods for which they have been working against the present posts;

(d) whether there is a rule that an I.C.S. or I.A.S. Official should be returned to his State after a certain number of years; and

(e) if so, in how many cases exception to this rule has been made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) 72.

(b) and (c) A statement is annexed. [See Appendix LXVI, Annexure No. 37]

(d) and (e) According to the scheme for staffing senior administrative posts of and above the rank of Deputy Secretary under the Government of India published as a Government Resolution on 17th October, 1957, officers who are

deputed for appointment to posts at the Centre will ordinarily revert to their parent; cadres on the expiry of 4 years in the case of posts of Deputy Secretary and 5 years in the case of posts higher than Deputy Secretary unless their tenure is further extended in public interest.

In the case of officers earmarked for the Central Administrative Pool, the tenure rule is not applied pending a firm decision on the formation of Pool of officers at the Centre. The tenure rule is also not ordinarily being enforced in the case of officers holding posts of Additional Secretary or equivalent and above.

Of the 10 ICS officers holding post's of Joint Secretary, 4 are earmarked for the Pool, 2 have not yet completed their tenure while extension has been allowed in the remaining 4 cases.

#### HOTELS AND MOTELS IN INDIA

492. SHRI A. D. MANI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Government have sought the help of the United Nations in planning hotels and motels in India in order to attract tourist traffic; and

(b) what is the kind of help which Government expect from the United Nations?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) The Government of India has sought the assistance of experts under Technical Assistance Programme in assessing the tourist potential of the country and suggesting ways and means to develop this potential in accordance with the international standards. A high level U.N. team of experts on Tourism, including a hotel expert, is expected to visit India early next year.

#### REPORT ON SCIENTIFIC RESEARCH AND ORGANISATION IN INDIA

493. SHRI M. P. BHARGAVA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that UNESCO has signed a contract with the Council of Scientific and Industrial Research for preparing a report on Scientific research and organisation in India;

(b) whether it is a fact that this work was completed by a Scientist of the Council but the report was later on transferred without his knowledge to the Director, INSDOC;

(c) whether it is a fact that the report as amended by the Director, INSDOC has been rejected by the UNESCO; and

(d) what are the reasons for shifting this work from a Scientist to a non-scientist?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir.

(b) The work was assigned by UNESCO to Council of Scientific and Industrial Research and not to any individual Scientist and the Director-General, Scientific and Industrial Research as the Principal Executive Officer of the Council got the Report completed by Indian National Scientific Documentation Centre (INSDOC).

(c) No, Sir.

(d) Please see reply to part (b).

#### APPOINTMENT OF DIRECTOR, INDIAN INSTITUTE FOR EXPERIMENTAL MEDICINE

494. SHRI M. P. BHARGAVA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the Director of the Indian Institute for Experimental Medicine, who has been recently appointed, is only a chemist and has no medical qualifications in the field of work of this institute; and

(b) if so, what were the reasons for making such an appointment?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b) The present Director of the Indian Institute of Experimental Medicine, Calcutta who, besides being an eminent Chemist, had been working as head of the Chemistry Department and Deputy Director of the School of Tropical Medicine, Calcutta, since 1948, was adjudged to be the best candidate for the post against the advertised qualifications and job requirements, by a duly constituted expert Selection Committee and is strictly in accordance with the relevant Byelaw of the Council of Scientific and Industrial Research.